

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

MA. 46 of 1996
OA. 240 of 1996

Date of Order: 12.04.96.

Present: Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S.Mukherjee, Administrative Member.

AJOY KR. DAS

-VS-

UNION OF INDIA & ORS.

O R D E R

Mr. R.K.C. Thakur, 1d. counsel, appears for the petitioner. Service is completed but none appears for the respondents.

The case is listed for admission hearing on 17.9.96. Respondents shall file reply at least one week before the date fixed.

Plain copy of this order be given to the 1d. counsel for the petitioner who will communicate the order passed this day to the respondents immediately.


(M. S. Mukherjee)
Member(A)


(A.K. Chatterjee)
Vice-Chairman.